

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.105
C.P.(IB)/155(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

SMC ALLOYS (INDIA) PRIVATE LIMITED

.....Applicant

Vs

SURANA META CAST (INDIA) PRIVATE LIMITED

.....Respondent

Order delivered on: 09/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Nipun Singhvi, Adv. a.w. Ms. Pragati Bansal, Adv.

For the Respondent

:Mr. Nilesh Udernani, Adv.

ORDER
(Hybrid Mode)

In compliance of last order dated 11.06.2024, the applicant as well as respondent have filed additional affidavit on 08.07.2024 vide inward diary no. 5312 and Inward Diary no. 5397 respectively mentioning therein that Sunil Mithalal Surana and Dinesh Mithalal Surana are real brothers, who are directors of the respective companies. The same are taken on record.

Re-list for further consideration on 30.09.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)